

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 18.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA No.984/2020 in CP(IB)No.454/7/HDB/2018
<b>NAME OF THE COMPANY</b>	Aayusiddhi Life Sciences Private Ltd
<b>NAME OF THE PETITIONER(S)</b>	Gondimalla Madhu Mohan & 3 others
<b>NAME OF THE RESPONDENT(S)</b>	Aayusiddhi Life Sciences Private Ltd
<b>UNDER SECTION</b>	7 of IBC

**Counsel for Petitioner(s):**

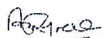
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through Video Conference in IA No. 984/2020 in CP(IB)No.454/7/HDB/2018, pursuant to hearing held on 04.11.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mrs. Sandhya Rani, counsel for the Applicant/RP and Ms. Devangi, PCS for Respondent/Ex-Management appeared through video conference.
3. Counsel for the Respondent prayed time for filing counter. At his request, time is enlarged finally with a direction to furnish copy of the same to the other side on or before next date of hearing.
4. In the meantime, counsel for the Applicant is directed to issue notice to other Respondents for appearance and for making submissions and file proof of service in the registry.
5. Put up the matter on 01.12.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**